

**DIVISION BENCH**

**O-119**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/339(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	RAJ KUMAR MANDAL Vs. COOKME [SPICE] PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |                                  |                            |
|----|----------------------------------|----------------------------|
| 1. | Ms. Manju Bhuteria, Advocate     | ] For Operational Creditor |
| 2. | Mr. Deepak Agarwal, Advocate     | ]                          |
| 3. | Mr. Prasun Mukherjee, Advocate   | ]                          |
| 1. | Mr. Sayantan Bose, Advocate      | ] For Corporate Debtor     |
| 2. | Ms. Anyapurba Banerjee, Advocate | ]                          |

**ORDER**

1. Ld. Counsel on both sides present.
2. Pleadings are complete in the matter. List this matter on 11/08/2021 for admission.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.